

ITEM NO.8

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 2792-2794/2023

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

ANUJ KUMAR ETC. ETC.

Respondent(s)

Date : 24-01-2024 These appeals were called on for hearing today.

For Appellant(s)

Mr. Sudeep Kumar, AOR
Ms. Rupali Yadav, Adv.

For Respondent(s)

Mr. Suraj Singh, Adv.
Mr. V Elangovan, Adv.
Ms. Anu Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent in Crl. A. No. 2792/2023, Crl. A. No. 2793/2023 and respondent No.1 in Crl. A. No. 2794/2023 are duly represented.

Service is complete on respondent No.2 in Crl. A. No.2794/2023 but none has entered appearance.

Original records have been received from the High Court as well as Trial Court.

Parties may file additional documents, if any.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar